

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 281 of 2013 (SZ)

Applicant(s)

Respondent(s)

People for Cattle in India rep.
By its Trustee G. Arun Prasanna

Vs. 1) The Commissioner, Corporation of Chennai, Chennai
2) The commissioner, Directorate of Animal Husbandry and Veterinary Services, Chennai
3) The Commissioner of Food Safety, Dept of Food Safety and Drugs Admn (Food Safety Division,), Chennai
4) The Transport Commissioner, Transport Department, Chennai
5) The Secretary to Government, Animal Husbandry, Dairying and Fisheries Department, Chennai
6) The Secretary to Government, Health and family Welfare Department, Chennai
7) The Principal Secretary to Government, Transport Dept, Chennai
8) The Chairman, TNPCB Chennai
9) The Commissioner, Alandur Municipality, Chennai
10) The Commissioner, St. Thomas Mount Panchayat Union, Chennai
11) The District Environmental Engineer, TNPCB, Chennai
12) The District Environmental Engineer, TNPCB, KK Nagar
13) The District Environmental Engineer, TNPCB, Ambattur
14) The Chairman, Central Pollution Control Board, Delhi
15) The Principal Secretary to Government, Dept of Environment and Forests, Chennai

Legal Practitioners for Applicant(s)
N/s. Kaushik N. Sharma

Legal Practitioners for Respondents
Shri R. Surya Prakash for R-1
M/s. M.K. Subramanian and P.Velmani for R-2, R-3, R-5, R-6 and R-15
Shri. Abdul Saleem, S. Saravanan and Vidya lakshmi for R-4, R-7, R-9 and R-10
Smt. H. Yasmeen Ali for R-8, R-11 to R-13
M/s. D.S. Ekambaram and Mrs. P. Jayalakshmi for R-14

O R D E R

Note of the Registry	Orders of the Tribunal
Order No. 2	<p data-bbox="540 392 841 432">Date: 26th May, 2017</p> <p data-bbox="540 467 1396 876">The officials of the Greater Chennai Corporation who are present, filed an affidavit of the Deputy Commissioner (Health) Greater Chennai Corporation along with action taken report in respect of the 38 shops stated to have been mentioned on the earlier compliant wherein the illegal activities are reported to be still going on.</p> <p data-bbox="630 908 1036 948">Post the matter on 19.07.2017.</p> <p data-bbox="984 1056 1393 1145">.....J.M. (Justice Dr. P. Jyothimani)</p> <p data-bbox="1068 1252 1393 1341">.....E.M. (Shri P.S. Rao)</p>

